

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : 1A/250/2019

PETITION NUMBER : TCP/189/2016

NAME OF THE APPLICANT : Cenney Hotels Pvt Ltd

NAME OF THE RESPONDENT : P.Sengodan

UNDER SECTION : 397/398 OF CA 1956

ORDER

Due to paucity of time, this matter is adjourned to **09.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)